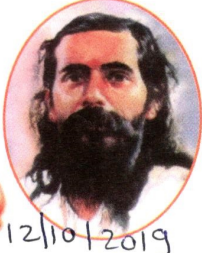


श्री गुरुजी सेवा ब्यास

द्वारा : डॉ. मुकेश एस. मोढ़, पी-4, साई संपदा, एम.आर.-9,
16, छोटी खजरानी, ए.बी.रोड़, इंदौर-452 010, म.प्र. मो. 94253 25185



Date : 12/10/2019

Place:

To,

Dr R S Sharmaji,

Chairman -Telecom Regulatory Authority of India

Mahanagar Doorsanchar Bhawan,

Jawaharlal Nehru Marg

New Delhi-110002.

Sub : Removal of Interconnection Usage Charges

Dear Sir,

As per Telecommunication Interconnection Usage Charges (Thirteenth Amendment) Regulations, 2017 dated 19.09.2017 [herein after referred to as IUC Regulations, 2017 brought down wireless to wireless domestic call termination charge to 0.06 per minute, effective from 1/10/2017 to 31/12/2019. It further prescribed Bill And Keep (BAK) regime i.e. zero termination charge, effective from 1/1/2020 for domestic call termination. But as per given understanding the consultation paper is issued on 18th Sept 2019 where by need to revise the applicable date for Bill And Keep (BAK) regime i.e. zero mobile termination charge from 01.01.2020 is being put for review vide CP dated 18.09.2019.

We were actively looking forward on date 31.12.2019 but disheartening to note that this will get again extended. And we shall continue to bear the brunt of higher cost, which is due to non adoption of technological development by telecos. And they will continue to make profit out of outdated technology.

We seek your intervention in removing the IUC and-give relief in tariff.

Warm Regards,

राष्ट्राय स्वाहा.. राष्ट्राय इदं न मम

राष्ट्र को समर्पित यह जीवन राष्ट्र का ही है, मेरा नहीं। - श्री गुरुजी